

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 226(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017.

NAME OF THE COMPANY: M/s. Fragrance Infrabuild Pvt. Ltd. V/s. Registrar of Companies

SECTION OF THE COMPANIES ACT: 252

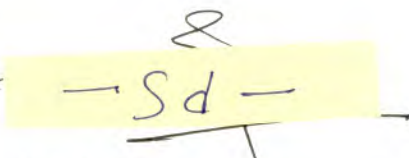
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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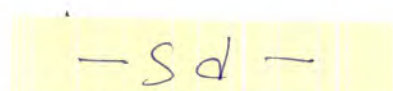
Present: Mr. Manish Raj, Company Prosecutor for ROC, NCT of Delhi & Haryana

ORDER

None for the petitioner. Notice is accepted by Ld. Prosecutor for the ROC. Reply be filed within four weeks.

To come up on 9th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)